NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM NO.25
Cont.A.No.01/447/448/449/GB/2023
In TP/07/397/398/GB/2016

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Subrata Kumar Dash, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2023

Name of the Company:
North East Shuttles Pvt. Ltd. & 3 others
Versus
Gomukhi Construction (P) Ltd. and 2 others

Section: Under Section 448-449 of Companies Act, 2013.

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. Shoba K. Mani	in person	Applicant	Physically Present
2.	Mr. Phizo Nath	in person	Applicant	Present in Video
3.	None	-	Respondents	Conference

O R D E R
Date of Order: 19.05.2023

The matter is taken up through hybrid mode both through video conference and physically. Heard the Ms. Shoba K. Mani and Mr. Phizo Nath Applicants appearing in person. Ms. Shoba Mani submits that the compliance affidavit has been submitted.

2. List the matter on 16.06.2023.

Sd/-

(Subrata Kumar Dash)
Member (Technical)
& Adjudicating Authority

Sd/-

(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority